

(b) to (d) Major cesses such as Education Cess, Road Cess, Swachh Bharat Cess are utilized for the dedicated purposes for which they are levied. However, cesses on commodities like coffee, rubber, sugar, paper, textiles, oils etc. are credited to Consolidated Fund of India in the first instance and utilization thereof are made through Gross Budgetary Support (Plan Support) to various sectors for their development. Allocations to such sectors are more than the collection of cess.

Divestment in PSUs

2007. SHRI DILIP KUMAR TIRKEY: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government has decided to divest its shares in profit-making PSUs

(b) if so, the rationale behind this move; and

(c) if so, the details of divestment in 2015?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA): (a) and (b) As a part of extant disinvestment policy, the Government has identified some Central Public Sector Enterprises (CPSEs) for disinvestment during the year in sectors like mineral and metal, oil, energy, capital goods as well as some mid-size and small stocks. Disinvestment of equity in CPSEs facilitates public participation in ownership and efficiency of the companies through accountability to its shareholders.

(c) Details of CPSEs' disinvestment during 2015-16 (As on 14th March, 2016) are as under:

		(₹ in crore)
Sl. No.	Name of CPSEs	Receipts
1.	Rural Electrification Corporation Ltd. (REC)	1,608.00
2.	Power Finance Corporation Ltd. (PFC)	1,671.00
3.	Dredging Corporation of India Ltd. (DCIL)	53.33
4.	Indian Oil Corporation Ltd. (IOC)	9,369.00
5.	Engineers India Ltd. (EIL)	643.00
6.	National Thermal Power Corporation Ltd. (NTPC)	5,014.00
7.	Container Corporation of India Ltd. (CONCOR)	1,145.00*
TOTAL		19,503.33

*Provisional, subject to confirmation from Pay and Accounts Office, Ministry of Finance.